

**DAM ON RIVER GIRI JS HIMACHAL  
PRADESH**

\*329. SHRI SHIVA NAND RAMAUL: With the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether it is a fact that investigations are being made by the Punjab Government to construct a Dam on river Giri at Chandni, on District Sirmur, Himachal Pradesh; and

(b) if «o, whether the Himachal Pradesh Administration or the Central Government have been consult\*! in the matter?

THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF IRRIGATION AND POWER (SHRI O. V. ALAGESAN): (a) and (b) In a meeting held in the Central Water and Power Commission in October, 1962 between the representatives of the Governments of Punjab, Uttar Pradesh, Rajasthan and Delhi and Himachal Pradesh Administrations, it was decided *inter alia* that investigations of Chandni dam on the Giri river should be carried out by the Punjab Government.

SHRI SHIVA NAND RAMAUL: May I know who represented the Himachal Pradesh Government?

SHRI O. V. ALAGESAN: An officer of the Himachal Pradesh Government was present. I do not know who exactly was the person.

SHRI SHIVA NAND RAMAUL: May I know what is the area expected to be covered by water under that scheme?

SHRI O. V. ALAGESAN: I am sorry I do not have that information but the project envisages the construction of a 452 feet high concrete dam on the Giri river about 6 miles below the confluence of Giri and Jhal rivers in Sirmur district of Himachal Pradesh. It will have a storage of 0.627 million acre feet and will irrigate an area of about 1-76 lakh acres.

PANDIT S. S. N. TANKHA: In what way is the U.P. Government connected with this scheme so that it has to be consulted?

SHRI O. V. ALAGESAN: There are other schemes also on the Yamuna and its tributaries with which the U.P. Government is concerned. So they were also invited.

SHRI SHIVA NAND RAMAUL: May I know whether consideration has been given about the number of people who will be ousted under the scheme and also the compensation for the land which will be covered by the water under this scheme?

SHRI O. V. ALAGESAN: It is in the stage of investigation. All these schemes will be covered when the project report is out.

**SUPPLY OF POWER PLANTS BY SOVIET  
GOVERNMENT**

\*330. SHRI VIJAY SINGH: Will the Minister of IRRIGATION AND POWER be pleased to state the number of Power Plants the Soviet Government have agreed to supply to the Government of India and how many have been set up by now?

THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF IRRIGATION AND POWER (SHRI O. V. ALAGESAN): The Union of Soviet Socialist Republics Government have agreed to supply 19 thermal units of 50 MW each, 3 units of 100 MW each, 5 hydro-electric units of 120 MW each, one hydro-electric unit of 24 MW and 4 hydro-electric units of 50 MW each to India under Credit and Trade Agreement arrangements with that country. So far two units of 50 MW each have been commissioned at Neyveli in Madras.

SHRI VIJAY SINGH: Is there any truth in the report that appeared in 'The Indian Express' of 6th July that the Soviet Government have now expressed their inability to supply the power plants as the hon. Minister has just now stated?

SHRI O. V. ALAGESAN: There was some feeling that the delivery of these plants might be delayed. We had talks at various levels and it has been agreed that they will be supplied in time and most of these will be received and commissioned within the Third Plan.

SHRI VIJAY SINGH: In view of the power shortage in our country, what other steps is the Government going to take in view of the fact that the required number of power plants is not now coming?

SHRI O. V. ALAGESAN: In order to meet the power shortage as also the needs of the present emergency, we have been taking more schemes in hand so that we can have more capacity for power production installed in this country and more power produced.

SHRI N. C. KASLIWAL: When does the Government expect this supply of 224 MW plants and where are they going to be fixed?

SHRI O. V. ALAGESAN: These will be fixed at various power stations—at Neyveli in Madras, Korba in Madhya Pradesh, Singrauli in U.P., Bhakra Right Bank Power House in Punjab and so on and so forth, not in one place.

SHRI H. V. TRIPATHI: By what time will the final quota of these power allotments be supplied to India?

SHRI O. V. ALAGESAN: All deliveries will be received within the Third Plan period.

SHRI K. SANTHANAM: For which station is this 220 MW plant intended?

SHRI O. V. ALAGESAN: I did not say 220 MW. I said 5 hydro-electric units of 120 MW. That is for the Bhakra Right Bank Power House.

SHRI K. SANTHANAM: He also said something about 220 MW.

SHRI O. V. ALAGESAN: I did not say 220 MW. That figure is not in the answer.

SHRI C. D. PANDE: Is it a fact that there are 2 plants meant for Singrauli of 100 MW each?

SHRI O. V. ALAGESAN: Singrauli capacity will be 5 units of 50 MW.

SHRI C. D. PANDE: That comes to 250 MW.

SHRI O. V. ALAGESAN: Yes.

SHRI H. V. TRIPATHI: By what time according to the agreement, shall we be able to receive all these plants?

SHRI O. V. ALAGESAN: I have said that these are spread over various projects and it is under various stages of negotiations and agreements. I have already answered that most of these will be received by the end of the Tenth Plan period. I cannot give the exact date.

MR. CHAIRMAN: The Question hour is over.

## WRITTEN ANSWERS TO QUESTIONS

### RAISING OF LENDING RATES BY BANKS

•307. SHRI BABUBHAI M. CHINAI: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the banks have raised the lending rates following the increase in the Bank Rate; and

(b) whether there have been any changes in the deposit rate since the Bank Rate was increased?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI B. R. BHAGAT): (a) A voluntary agreement among 43 banks was concluded in December 1962, regarding the rates of